

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No. 01 of 2024 in MAC App./101/2024/(Filing No.)**

THE DIVISIONAL MANAGER,  
NATIONAL INSURANCE COMPANY LTD.

APPLICANT

*VERSUS*

MRS. PEMA TAMANG AND OTHERS

RESPONDENTS

**Date: 06.12.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant Mr. Thupden G. Bhutia, Advocate.

For Respondents

R-1 to R-3 Mr. Sishir Mothay, Advocate.  
Mr. Tree Ratna Rai, Advocate.

R-4 Dr. Jigme Wangchuk Bhutia, Advocate.

**ORDER**

Respondents No.1, 2 and 3 have entered appearance through Learned Counsel Mr. Sishir Mothay today.

Respondent No.4 is represented by Learned Counsel Dr. Jigme Wangchuk Bhutia today.

Both the Learned Counsel undertake to file their respective Vakalatnama during the course of the day.

Learned Counsel for the Respondents No.1 to 3 submits that he may file response to the I.A. No.01 of 2024 in the interregnum.

List for hearing on the I.A. *supra* after the intervening winter vacation.

**Judge**  
06.12.2024